

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

(17)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/376/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : RELIGARE FINVEST LTD**  
**NAME OF THE RESPONDENT(S) : BRILLIANT TUTORIALS PVT LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>		

**ORDER**

No representation on behalf of both the parties. As seen the order dated 9.6.2017, Shri S Namasivayam, counsel for the petitioner was present. But he was absent on 12.7.2017 and also no representation today. Therefore, the matter is dismissed in default.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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